

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 96 OF 2019

Dated: 25th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Jaiprakash Power Ventures Ltd.Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Srivastava

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice to Respondents, returnable on 18.7.2019.

Learned counsel for Respondents may file objections/reply on or before 20.05.2019 with advance copy to the other side. Thereafter, rejoinder may be filed by the Appellant on or before 03.06.2019 with advance copy to the other side.

List the matter on **18.07.2019**.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**